

No.GOB(I) 1/2024

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 14TH NOVEMBER, 2024.**

NOTIFICATION

PART-A

The transfer and posting of Sri. V. Nagaraja, District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru as District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru (*Vacant Post*), made vide this Office Notification of even number dated 12.11.2024, is cancelled, due to administrative reasons.

PART-B

In partial modification of this Office Notification of even number dated 12.11.2024, Sri. E. Rajeeva Gowda, District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru, *who is under orders of transfer and posting as District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru (Vice Sri. V. Nagaraja – transferred)*, is transferred and posted as District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru (*Vacant Post*), due to administrative reasons, to take effect immediately.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
2. The Officers concerned.
3. The Accountant General in Karnataka, Bengaluru.
4. The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.
5. All the Private Secretaries to the Hon'ble Judges.
6. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Statistics and Review)/ Registrar (Judicial) / Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration) and Secretary to Hon'ble the Chief Justice.
7. The Additional Registrar General, Dharwad and Kalaburagi Benches.
8. The Central Project Co-ordinator of this office, with a request to web-host the notification on the official website of the High Court.
9. The Director, Karnataka Judicial Academy, Bengaluru.
10. The Director, Arbitration Centre - Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
11. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
12. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
13. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
14. The Deputy Secretary, Permanent Secretariat to Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

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18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/A&IB/DJA Branches of this office.
21. Spare copies.

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